

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKER DIKSHIT) : (a) to (d). Such a proposal has been made and the views of the State Housing Boards and States Governments are awaited.

Progress of rural housing schemes

*831. SHRI B. S. BHAURA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the main factors hindering the progress of rural housing schemes; and

(b) the steps being taken to step up the implementation of the rural housing schemes ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKER DIKSHIT) : (a) and (b). Paucity of overall resources and higher priority for other sector has been responsible for slow progress of rural housing schemes. However, it has been recognized that the problem of rural housing is most acute amongst rural land-less who do not have even a house-site on which they could put up some shelter which they can call their own, a new Central Sector Scheme on the basis of 100% grant assistance is being implemented from the current year.

Conversion of National Library Calcutta into an autonomous body

*833. SHRI SAMAR GUHA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government propose to convert National Library, Calcutta into an autonomous body; and

(b) if so, the broad outline of the schemes of Government in this regard and the reasons for the proposed step ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b). In pursuance of the Jha Committee's recommendations placed on the table of the

Lok Sabha on the 14th August, 1970, Government took a decision, also placed on the table of the House on the same date, to replace the Advisory Council by a Governing Council exercising effective authority as soon as the Director is appointed. The legal and procedural framework within which this can be done is under active examination.

दिल्ली में मिनी बसें चलाने के लिये परमिट

*834. श्री ईश्वर चौधरी : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि ;

(क) क्या सरकार का दिल्ली में मिनी बसें चलाने के लिये शीघ्र ही रूट परमिट जारी करने का विचार है,

(ख) सरकार को इस प्रयोजन के लिये अब तक कितने आवेदन पत्र प्राप्त हुये हैं और मिनी बसें चलाने के लिये कितने आवेदकों को परमिट जारी किये गये है; और

(ग) मिनी बसों के परमिट देने के लिये सरकार की नीति की मुख्य बात क्या है ?

संसदीय कार्य तथा नौवहन और परिवहन मंत्री (श्री राज बहादुर) : (क) जी हां। राज्य परिवहन प्राधिकरण, दिल्ली के 100 मिनी बसों के लिये परमिट देने का फैसला किया था और जिसमें से 65 बसों के लिये पहले ही परमितों की स्वीकृति दी जा चुकी है।

(ख) शेष 35 बसों के संबंध में नये आवेदन पत्रों को ग्रामंत्रित करने वाली सूचना के उत्तर में उक्त प्राधिकरण को लगभग 2700 आवेदन, पत्र प्राप्त हुये हैं। ये आवेदन पत्र अभी विचाराधीन हैं।

(ग) अपेक्षित सूचना देने वाला एक विवरण सभा पटल पर रखा गया है।